

C.P. No. 01/241(1)/242(4)/243(1)(B)/GB/2016

In the matter of:

... Petitioners

-Versus-

M/S Bochapathar Tea Estate Pvt. Ltd. & Ors. ... Respondents

Coram:

Mr Justice P K Saikia, Member(J)

■■■■■■■■■■

ORDER

Date of Order: 10th January 2018.

Mr A.K. Roy, Sr. FCS is present before this Tribunal representing the petitioners. Mr K. Goswami and Mr R.R. Kaushik, learned Advocates are present for respondent Nos.1, 2, 3 & 4.

2. By order dated 08.12.2017, this proceeding along with other connected proceeding was listed today enabling the parties to settle the dispute amicably. However, the legal representatives of the parties submit that no compromise solution could be found and as such this proceeding is required to be disposed of on merit.

3. Since connected matter is posted on 12.02.2018, Registry is directed to list this matter on the same date.

4. In the meantime, the respondents, if so advised, may file sur rejoinder supplying simultaneously copy thereof to the legal representatives of the petitioners.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

nkm